

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: April 29, 2016

No. 380 / JR(S)/2016

On reversion to the regular line, Smt. **Rekha Dikshit**, Senior Registrar, High Court of Judicature at Allahabad to be District & Sessions Judge, Rae-bareli vice Sri Krishna Pratap Singh.

No. 381 / JR(S)/2016

Sri **Krishna Pratap Singh**, District & Sessions Judge, Rae-bareli to be District & Sessions Judge, Allahabad in the vacant court.

No. 382 / JR(S)/2016

Sri **Vierndra Kumar-II**, Special Officer (Vigilance), High Court of Judicature at Allahabad to be District & Sessions Judge, Lucknow in the vacant court.

No. 383 / JR(S)/2016

Sri **Om Prakash Agarwal**, District & Sessions Judge, Bhadohi at Gyanpur to be District & Sessions Judge, Etah vice Sri Kamal Kishore Sharma.

No. 384 / JR(S)/2016

Sri **Kamal Kishore Sharma**, District & Sessions Judge, Etah to be District & Sessions Judge, Bhadohi at Gyanpur vice Sri Om Prakash Agarwal.

No. 385 / JR(S)/2016

Sri **Rajendra Kumar-IV**, Additional District & Sessions Judge, Rampur to be District & Sessions Judge, Azamgarh in the vacant court.

No. 386 / JR(S)/2016

On reversion to the regular line, Sri **Mohd. Faiz Alam Khan**, Registrar (Judicial) (Confidential), High Court of Judicature at Allahabad to be District & Sessions Judge, Shahjahanpur in the vacant court.

No. 387 / JR(S)/2016

On reversion to the regular line, Sri **Vikas Kunvar Srivastava**, Joint Registrar (Judicial) (Listing), High Court of Judicature at Allahabad to be District & Sessions Judge, Sitapur in the vacant court.

No. 388 / JR(S)/2016

Sri **Bhoopendra Sahai**, Additional District & Sessions Judge, Farrukhabad to be District & Sessions Judge, Banda in the vacant court.

No. 389 / JR(S)/2016

On reversion to the regular line, Sri **Virendra Kumar Srivastava**, Officer-on-Special Duty (Judicial), High Court of Judicature at Allahabad to be District & Sessions Judge, Fatehpur in the vacant court.

No. 390 / JR(S)/2016

On reversion to the regular line, Sri **Sanjay Kumar Pachori**, Officer-on-Special Duty (Judicial) (Enquiries), High Court of Judicature at Allahabad to be District & Sessions Judge, Chitrakoot in the vacant court.

No. 391 / JR(S)/2016

On reversion to the regular line, Sri **Suresh Kumar Gupta**, Judicial Member, Commercial Tax Tribunal, Kanpur to be District & Sessions Judge, Farrukhabad in the vacant court.

No. 392 / JR(S)/2016

Sushri **Ghandikota Sree Devi**, Judge, Special Court, Anti-Corruption CBI, Ghaziabad to be District & Sessions Judge, Gonda in the vacant court.

No. 393 / JR(S)/2016

Sri **Narendra Kumar Johari**, Additional District & Sessions Judge, Bulandshahar to be District & Sessions Judge, Budaun in the vacant court.

No. 394 / JR(S)/2016

Sri **Rajbeer Singh**, Additional District & Sessions Judge, Muzaffarnagar to be District & Sessions Judge, Lakhimpur Kheri in the vacant court.

No. 395 / JR(S)/2016

Sri **Ajit Singh**, Additional District & Sessions Judge, Agra to be District & Sessions Judge, Hathras vice Sri Jai Sheel Pathak.

No. 396 / JR(S)/2016

Sri **Jai Sheel Pathak**, District & Sessions Judge, Hathras to be District & Sessions Judge, Hardoi in the vacant court.

No. 397 / JR(S)/2016

On reversion to the regular line, Sri **Subhash Chandra Sharma**, Law Officer, U.P. Power Corporation Ltd., Lucknow to be District & Sessions Judge, Lalitpur in the vacant court.

No. 398 / JR(S)/2016

Sri **Bhopal Singh**, Additional District & Sessions Judge, Allahabad to be District & Sessions Judge, Maharajganj in the vacant court.

No. 399 / JR(S)/2016

Sri **Umesh Kumar Sharma**, Additional District & Sessions Judge, Shahjahanpur to be District & Sessions Judge, Mainpuri in the vacant court.

No. 400 / JR(S)/2016

Sri **Shashi Kant Shukla**, Additional District & Sessions Judge, Kanpur Nagar to be District & Sessions Judge, Ramabai Nagar in the vacant court.

No. 401 / JR(S)/2016

Sri **Atul Kumar Gupta**, Special Judge/ Additional District & Sessions Judge, Allahabad to be District & Sessions Judge, Jhansi vice Sri Ramesh Tiwari.

No. 402 / JR(S)/2016

Sri **Ramesh Tiwari**, District & Sessions Judge, Jhansi to be District & Sessions Judge, Mathura vice Sri Dinesh Kumar Singh-I.

No. 403 / JR(S)/2016

Sri **Dinesh Kumar Singh-I**, District & Sessions Judge, Mathura to be Registrar General, High Court of Judicature at Allahabad.

No. 404 / JR(S)/2016

Sri **Kautilya Gaur**, Additional District & Sessions Judge, Hathras to be District & Sessions Judge, Pilibhit in the vacant court.

No. 405 / JR(S)/2016

Sri **Kuldeep Kumar-II**, Additional District & Sessions Judge, Jhansi to be District & Sessions Judge, Sonbhadra in the vacant court.

No. 406 / JR(S)/2016

Sri **Dinesh Kumar Sharma-III**, Additional District & Sessions Judge, Lalitpur to be District & Sessions Judge, Shrawasti at Bhinga in the vacant court.

No. 407 / JR(S)/2016

Sri **Pramod Kumar-V**, Additional District & Sessions Judge, Budaun to be District & Sessions Judge, Mau vice Sri Aniruddha Singh.

No. 408 / JR(S)/2016

Sri **Aniruddha Singh**, District & Sessions Judge, Mau to be District & Sessions Judge, Gautam Budh Nagar in the vacant court.

No. 409 / JR(S)/2016

Sri **Hasnain Qureshi**, Additional District & Sessions Judge, Azamgarh to be District & Sessions Judge, Auraiya vice Smt. Kalpana Mishra.

No. 410 / JR(S)/2016

Smt. **Kalpana Mishra**, District & Sessions Judge, Auraiya to be District & Sessions Judge, Aligarh in the vacant court.

No. 411 / JR(S)/2016

Sri **Subhash Chand**, Additional District & Sessions Judge, Meerut to be District & Sessions Judge, Kushinagar at Padrauna vice Sri Dileep Kumar Srivastava.

No. 412 / JR(S)/2016

Sri **Dileep Kumar Srivastava**, District & Sessions Judge, Kushinagar at Padrauna to be District & Sessions Judge, Muzaffarnagar in the vacant court.

No. 413 / JR(S)/2016

Sri **Ram Kailash**, Additional District & Sessions Judge, Khurja (Bulandshahar) to be District & Sessions Judge, Barabanki in the vacant court.

No. 414 / JR(S)/2016

Sri **Gopal Kulshreshtha**, Special Judge/ Additional District & Sessions Judge, Kanpur Nagar to be District & Sessions Judge, Mirzapur vice Sri Ali Zamin.

No. 415 / JR(S)/2016

Sri **Ali Zamin**, District & Sessions Judge, Mirzapur to be District & Sessions Judge, Bulandshahar in the vacant court.

No. 416 / JR(S)/2016

Sri **Pradeep Kumar Consul**, Principal Judge, Family Court, Auraiya to be District & Sessions Judge, Jalaun at Orai in the vacant court.

No. 417 / JR(S)/2016

Sri **Nand Lal**, Additional District & Sessions Judge, Jalaun at Orai to be District & Sessions Judge, Jaunpur in the vacant court.

No. 418 / JR(S)/2016

Sri **Mohd. Zaheeruddin**, Additional District & Sessions Judge, Aligarh to be District & Sessions Judge, Kaushambi vice Sri Umesh Kumar.

No. 419 / JR(S)/2016

Sri **Umesh Kumar**, District & Sessions Judge, Kaushambi to be District & Sessions Judge, Sant Kabir Nagar vice Sri Syed Mohd. Haseeb.

No. 420 / JR(S)/2016

Sri **Syed Mohd. Haseeb**, District & Sessions Judge, Sant Kabir Nagar to be Officer on Special Duty, C.S.M. Nagar.

No. 421 / JR(S)/2016

Sri **Rajive Goyal**, Additional District & Sessions Judge, Mau to be District & Sessions Judge, Etawah.

No. 422 / JR(S)/2016

Sri **Anil Kumar Pundir**, Additional District & Sessions Judge, Aligarh to be District & Sessions Judge, Basti vice Sri Masaud Ali Siddiqui.

No. 423 / JR(S)/2016

Sri **Masaud Ali Siddiqui**, District & Sessions Judge, Basti to be District & Sessions Judge, Ghazipur vice Sri Shamshad Ahmad.

No. 424 / JR(S)/2016

Sri **Shamshad Ahmad**, District & Sessions Judge, Ghazipur to be Officer on Special Duty, Shamli.

No. 425 / JR(S)/2016

Sri **Pawan Kumar Chaurasia**, Additional District & Sessions Judge, Shahjahanpur to be District & Sessions Judge, Bijnor vice Sri Pradeep Kumar Srivastava (as and when Sri Srivastava hands over charge there).

BY ORDER OF THE COURT,

**sd/-
(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 183/JR (S)/ 2016, Dated: Allahabad: April 29, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve Sri Suresh Kumar Gupta, Judicial Member, Commercial Tax Tribunal, Kanpur & Sri Subhash Chandra Sharma, Law Officer, U.P., Power Corporation Ltd. Lucknow from their present posts so as to enable them to take over charge of their new postings immediately.

3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings w.e.f. 01.05.2016.

8. S/Sri
 - i Kamal Kishore Sharma, District & Sessions Judge, Etah.
 - ii Ali Zamin, District & Sessions Judge, Mirzapur
 - iii Virendra Kumar-II, Special Officer (vigilance), High Court, Allahabad
 - iv Om Prakash Agarwal, District & Sessions Judge, Bhadohi at Gyanpur
 - v Krishna Pratap Singh, District & Sessions Judge, Rae-bareli
 - vi Smt. Rekha Dikshit, Senior Registrar, High Court, Allahabad
 - vii Jai sheel Pathak, District & Sessions Judge, Hathras
 - viii Ramesh Tiwari, District & Sessions Judge, Jhansi
 - ix Umesh Kumar, District & Sessions Judge, Kaushambi
 - x Aniruddha Singh, District & Sessions Judge, Mau
 - xi Syed Mohammad Haseed, District & Sessions Judge, Sant Kabir Nagar
 - xii Dinesh Kumar Singh-I, District & Sessions Judge, Mathura
 - xiii Shamshad Ahmad, District & Sessions Judge, Ghazipur
 - xiv Masaud Ali Siddiqui, District & Sessions Judge, Basti
 - xv Dileep Kumar Srivastava, District & Sessions Judge, Kushinagar at Padrauna.
 - xvi Smt. Kalpana Mishra, District & Sessions Judge, Auraiya.
 - xvii Rajendra Kumar-IV, Additional District & Sessions Judge, Rampur
 - xviii Mohd. Faiz Alam Khan, Registrar (Judicial) (Confidential), High Court of Judicature at Allahabad.
 - xix Vikas Kunvar Srivastava, Joint Registrar (Judicial) (Listing), High Court of Judicature at Allahabad.
 - xx Bhoopendra Sahai, Additional District & Sessions Judge, Farrukhabad
 - xxi Virendra Kumar Srivastava, Office-on-Special Duty (Judicial), High Court of Judicatre at Allahabad
 - xxii Sanjay Kumar Pachori, Office-on-Special Duty (Judicial) (Enquiries), High Court of Judicatre at Allahabad
 - xxiii Suresh Kumar Gupta, Judicial Member, Commercial Tax Tribunal, Kanpur
 - xxiv Sushri Ghandikota Sree Devi, Judge, Special Court, Anti-Corruption (CBI), Ghaziabad
 - xxv Narendra Kumar Johari, Additional District & Sessions Judge, Bulandshahar
 - xxvi Rajbeer Singh, Additional District & Sessions Judge, Muzaffarnagar
 - xxvii Ajit Singh, Additional District & Sessions Judge, Agra
 - xxviii Subhash Chandra Sharma, Law Officer, U.P. Power Corporation Ltd., Lucknow
 - xxix Bhopal Singh, Additional District & Sessions Judge, Allahabad
 - xxx Umesh Kumar Sharma, Additional District & Sessions Judge, Shahjahanpur
 - xxxi Shashi Kant Shukla, Additional District & Sessions Judge, Kanpur Nagar
 - xxxii Atul Kumar Gupta, Special Judge (SC/ST Act), Allahabad
 - xxxiii Kautilya Gaur, Additional District & Sessions Judge, Hathras
 - xxxiv Kuldeep Kumar-II, Additional District & Sessions Judge, Jhansi
 - xxxv Dinesh Kumar Sharma-III, Additional District & Sessions Judge, Lalitpur
 - xxxvi Pramod Kumar-V, Additional District & Sessions Judge, Budaun

- xxxvii Hasnain Qureshi, Additional District & Sessions Judge, Azamgarh
xxxviii Subhash Chand, Additional District & Sessions Judge, Meerut
xxxix Ram Kailash, Additional District & Sessions Judge, Khurja (Bulandshahar)
xl Gopal Kulshrestha, Special Judge/ Additional District & Sessions Judge, Kanpur Nagar
xli Pradeep Kumar Consul, Principal Judge, Family Court, Auraiya
xlii Nand Lal, Additional District & Sessions Judge, Jalaun at Orai
xliii Mohd. Zaheeruddin, Additional District & Sessions Judge, Aligarh.
xliv Rajive Goyal, Additional District & Sessions Judge, Mau.
xlv Anil Kumar Pundir, Additional District & Sessions Judge, Aligarh
xlvi Pawan Kumar Chaurasia, Additional District & Sessions Judge, Shahjahanpur

You shall hand over charge of your present post and shall proceed to take over charge of your new posting w.e.f. 01.05.2016.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Senior Registrar (Judicial), High Court, Allahabad.
11. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
12. The Registrar(Judicial) (Confidential), High Court, Allahabad.
13. The Joint Registrar (Judicial)(I), High Court, Allahabad.
14. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad.
16. The Deputy Registrar (Budget), High Court, Allahabad.
17. The Deputy Registrar (Admin.), High Court, Allahabad
18. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
19. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
20. The Section Officer (Admin. C Section), High Court, Allahabad.
21. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
22. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
23. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

sd/-

(RAJIV SHARMA)

JOINT REGISTRAR (JUDICIAL) (SERVICES)